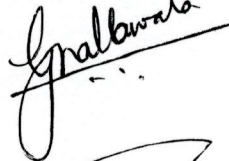



# NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI M. K. SHRAWAT  
MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Star Plasto Mould Pvt. Ltd. & Ors.

CP No. 37/2014 u/s 397-398 DATE : 11.07.2016 TIME: 10.30 A M

SR. NO	NAME	DESIGNATION	SIGNATURE
2	Adv. Gaurang Nallawala	Advocate Respondent no. 2	
	Swati Singh E/o Advaya Legal	Advocate Respondent no. 3	

## Order

C.P No. 37/397-398/NCLT/MB/MAH/2014

1. The Petitioner is absent.
2. Ld. Counsel representing the Respondent No. 2 and 3 are present, however sought adjournment.
3. List this matter on 12<sup>th</sup> August, 2016 at 10.30 a.m. for hearing.

sd/-

M. K. SHRAWAT  
Member (Judicial)

Dated: 11<sup>th</sup> July, 2016.